

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/00835/2019**

**DATED THIS THE 2<sup>ND</sup> DAY OF DECEMBER, 2019**

**HON'BLE DR.K.B.SURESH ... MEMBER(J)  
HON'BLE SHRI C.V. SANKAR ... MEMBER(A)**

Mr. A Krishnamurthy,  
S/o Appanaiah,  
Aged about 62 years,  
MTS Assistant ESIC PGIMSR &  
Model Hospital,  
Rajajinagar,  
Bengaluru-560 010  
Residing at No. 84, 1<sup>st</sup> Floor,  
Nagarabhavi Main Road,  
Moodalapalya,  
Bengaluru-560 072. ....Applicant

(By Advocate M/s Subbarao & Co.)

Vs.

1. The Union of India,  
Represented by its Secretary.  
Department of Labour & Employment,  
Ministry of Labour,  
No.110, Shrama Shakthi Bhavan,  
Rafi Marg, New Delhi.
2. The Employees State Insurance Corporation,  
Represented by its Director General,  
Panchadeep Bhavan,  
New Delhi.
3. The Dean, ESIC Medical College,  
PGIMSR & Model Hospital,  
Rajaninagar, II Block,  
Bangalore-560 010. .... Respondents

(By Standing Counsel Shri N. Amaresh for Respondents)

**ORDER (ORAL)****HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Learned counsel for the applicant has filed a memo and seeks to withdraw the OA. Allowed. OA dismissed as withdrawn. No costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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